

16.13 hrs.

Title: Introduction of the Consumer Protection (Amendment) Bill, 2001(Amendment of section 2).

SHRI RAMESH CHENNITHALA (MAVELIKARA): Sir, I beg to move for leave to introduce a Bill further to amend the Consumer Protection Act, 1986.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Consumer Protection Act, 1986. "

The motion was adopted.

SHRI RAMESH CHENNITHALA : Sir, I introduce the Bill.

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